

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 3062/2003
MA 2659/2003

(2)

New Delhi, this the 18th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

1. Krishan R1, S/o Shri Ram Swaroop,
R/o -623, Nehru Enclave, School Block,
Shakar Pur, Delhi.
2. Chaman Singh S/o Shri Guljari.
R/o C-320, Gali No.11, Ganga Vihar,
Near Gokul Puri, Delhi-94.
3. Sukhbir Singh, S/o Sh. Deep Chand,
R/o 11/12, Vishnu Garden,
Khyala, New Delhi.

...Applicants

(By Advocate Shri U. Srivastava)

V E R S U S

Govt. of N.C.T. of Delhi, through

1. The Secretary,
Health & Family Welfare Department,
9th Level, Delhi Secretariat,
IP state, New Delhi-110002.
2. The Director,
Directorate of Health Services,
F-17, Karkardooma, New Delhi.
3. The Dean,
Maulana Azad Medical College,
New Delhi.
4. The Administrative Officer Estate,
Maulana Azad Medical College,
New Delhi.

...Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal,

Learned counsel for the applicants states that he may be permitted to withdraw the present petition with liberty to challenge the appointment, if any, made contrary to the rules against the rights of the applicants. Allowed as prayed for.


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S. Aggarwal

2. Subject to aforesaid, the present Original Application is dismissed as withdrawn.

3. Registry is directed to return the ^{documents with the} paper book [^] to the applicant ~~as~~ against the acknowledgement.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

/vikas/